

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 224 of 2014 &
I.A. No. 344 of 2014**

Dated : 9th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Puri Oil Mills Ltd.

... Appellant(s)

Versus

Haryana Power Purchase Centre & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Bina Gupta
Mr. Abhay Anand
Counsel for the Respondent(s): Ms. Sonia Madan for R.1
Mr. Manish Sharma for R.4
Mr. Satinder Kumar (Rep) for R.3

ORDER

The learned counsel for the Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.11.2014 after serving copy on the other side.

Post the I.A. No. 344 of 2014 (Appl. for stay) on **20.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js